GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2150

TO BE ANSWERED ON THE 19TH MARCH, 2025/ PHALGUNA 28, 1946 (SAKA)

TO ESTABLISH CFSL & CAMPUS OF NFSU IN BIHAR

2150 SHRI SANJAY YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Bihar is third most populated State and doesn't have a single Central Forensic Science Laboratory (CFSL) and no campus of National Forensic Sciences University (NFSU) where as there are 7 CFSLs and 7 campuses of NFSU in the country;

(b) whether it is a fact that Bihar has only one State FSL (forensic science labs) and two regional FSLs, however, States less populated than Bihar have more regional FSLs; and

(c) whether Government is proposing to establish any CFSL & campus of NFSU to address the shortage of forensic professionals, capacity building for investigation, prosecution and for forensic sciences in Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a) to (b): "Police" and "Public Order" are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation, prosecution of crime and criminals, and creation of related forensic science facilities, are with the State/Union Territory concerned. (c) The Government has approved the National Forensic Infrastructure Enhancement Scheme which inter-alia includes the component for setting up of 09 additional off-campuses of the National Forensic Sciences University (NFSU) and 07 additional CFSLs in the country. Under the scheme, in-principle approval has also been provided for setting up of an off-campus of the NFSU and a CFSL in the State of Bihar subject to availability/feasibility of land.

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